Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.3649/2010

Thursday, this the 10th day of December, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Jawahar Singh Constable in Delhi Police (PIS No.28890191) R/o P-11, FRRO Police Line Safdarjung Airport, New Delhi-3

.. Applicant

(Mr. Anil Singal, Advocate)

Versus

- Govt. of NCT of Delhi
 Through Commissioner of Police
 Police Head Quarter
 IP Estate, New Delhi
- 2. Joint C.P./HDQRS Police Head Quarter IP Estate, New Delhi
- 3. DCP HDQRS (Estt.)
 Police Head Quarter
 IP Estate, New Delhi

..Respondents

(Mr. N.K. Singh, Advocate for Mrs. Avnish Ahlawat)

ORDER (ORAL)

Mr. A.K. Bhardwaj:

Learned counsels for the parties are *ad idem* that the issue involved in the present Original Application is identical to the one raised in Original Application No.2189/2008 (**Gajraj Singh** v. **Government of NCT of Delhi & others**).

2. In the wake, the Original Application is disposed of in terms of the directions issued by the Tribunal in Original Application No.2189/2008. No costs.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

December 10, 2015 /sunil/